

inter-railway transfers are sympathetically considered and complied with to the extent possible.

Under-Bridge at Cuttack Station Level Crossing

1905. **Shri Ram Chandra Mallick:** Will the Minister of Railways be pleased to state:

(a) whether any scheme to construct an under-Bridge at Cuttack Railway Station Level Crossing has been received from the Government of Orissa; and

(b) if so, with what result?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) There is a proposal to construct an Under-Bridge at the South end of Cuttack Railway Station.

(b) The work is expected to be taken up in the current year.

Tubewells in Madras

1906. { **Shri U. M. Thengondar:**
Shri V. Thevar:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that there is a proposal to drill exploratory bores to absorb ground water for the construction of irrigation tube-wells in the area between Tenore and Madras;

(b) if so, when the work will be taken up;

(c) the provision made during the Third Plan period in this regard; and

(d) whether there is any proposal to extend the exploration project beyond Tanjore?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas) (a) Yes.

(b) During 1963-64.

(c) The estimated cost of drilling exploratory bores in the area is about Rs. 7:00 lakhs.

(d) Yes, in Ramanathapuram.

Disbursement of Cooperative Funds

1907. { **Shrimati Ramdulari Sinha:**
Shri Inder J. Malhotra:

Will the Minister of Community Development and Co-operation be pleased to state:

(a) the names of the States which have finalised the Acts of Procedure for draws and disbursement of the Co-operative Funds in connection with weaker section of the Community and the manner in which they differ from each other; and

(b) the State-wise figures of utilisation of funds meant for subsidies to the Central Co-operative Banks and Societies for making excess credit supply over the advances made during the preceding years?

The Deputy Minister in the Ministry of Community Development and Co-operation (Shri Shyam Dhar Misra): (a) Rules and procedures for the draw and disbursement of outright grants to special bad debt reserves of cooperative credit institutions have been finalised in Bihar, Gujarat, Kerala, Madhya Pradesh, Madras, Maharashtra, Orissa, Punjab, Uttar Pradesh and West Bengal. Information about Andhra Pradesh, Assam, Jammu and Kashmir, Mysore and Rajasthan is not yet available.

(b) A statement showing the state-wise sanction of grants to states for this purpose by the National Cooperative Development Corporation for 1962-63 is laid on the table of the House [Placed in the Library. See No. LT-1137/63.]

Quarters for Railway Employees.

1908. **Shri D. S. Patil:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that there is a great shortage of residential quar-